

under sub-section (1) of section 619A of the Companies Act, 1956. [*Placed in Library. See No. LT-3589/62.*]

ANNUAL REPORT OF NATIONAL PROJECTS CONSTRUCTION CORPORATION

Shri Hathi: I beg to lay on the Table a copy of the following papers:

- (i) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 1960-61, along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Corporation.

[*Placed in Library See No. LT-3590/62.*]

RAILWAY PROTECTION FORCE (AMENDMENT) RULES

The Deputy-Minister of Railways (Shri S. V. Ramaswamy): I beg to lay on the Table a copy of the Railway Protection Force (Amendment) Rules, 1961, published in Notification No. GSR 1432 dated the 2nd December 1961, under sub-section (3) of section 21 of the Railway Protection Force Act, 1957. [*Placed in Library. See No. LT-3591/62.*]

12.10 hrs.

ESTIMATES COMMITTEE

HUNDRED AND FIFTY-FIFTH, HUNDRED AND FIFTY-EIGHTH AND HUNDRED AND FIFTY-NINTH REPORTS

Shri S. C. Sharma (Tamluk): I beg to present the following Reports, of the Estimates Committee.

- (i) **Hundred and fifty-fifth Report** on the Ministry of Irrigation and Power—National Projects Construction Corporation Limited, New Delhi (Reports and Accounts);

- (ii) **Hundred and fifty-eighth Report** on the Ministry of Information and Broadcasting—(Part I) "Secretariat". "Directorate of Advertising and Visual Publicity" "Directorate of Field Publicity" and "Song and Drama Division", and

- (iii) **Hundred and fifty-ninth Report** on the Ministry of Information and Broadcasting—(Part II).

12.10½ hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 26th March, 1962, will consist of:—

- (1) Consideration of any item of Business carried over from today's Order Paper.
- (2) General Discussion on Railway Budget for 1962-63.
- (3) Discussion and voting of Demands on Account (Railways) for 1962-63.
- (4) Consideration and passing of—

The Indian Succession (Amendment) Bill, 1961 as passed by Rajya Sabha.

The Hindi Sahitla Sammelan Bill, 1962, as passed by Rajya Sabha.

Time permitting, it is proposed to provide discussion on the following No-Day-Yet-Named-Motions:—

- (i) Annual Report of the Hindustan Machine Tools Limited for 1959-60, laid on the Table of the House on the 4th August, 1960; and
- (ii) Report of the Assessment Committee or Vijnan Mandirs (Volumes I and II), laid on